

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3406
TO BE ANSWERED ON 26.03.2018

Policy for curtailing stubble burning

3406. SHRI MOHD. ALI KHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that NITI Aayog has advised the Government to frame a policy to stop crop stubble burning by farmers around Delhi to curtail air pollution;
- (b) if so, the details thereof;
- (c) whether Government has allocated any funds for implementation of this plan and the activities planned under the policy; and
- (d) whether States have been advised to frame policies to curtail this stubble burning by farmers to contain air pollution?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) & (b) NITI Aayog in partnership with Confederation of Indian Industry launched an initiative in November 2016 for “Improving the air quality of Delhi-NCR.” Under the initiative, a task force for biomass management was constituted. The task force, in its report, has identified various avenues for the alternate usage of paddy straw/crop residue, such as in-situ mulching for increasing the yield; parli char and bio-char for use as soil conditioner and in soil remediation; pellets and briquettes for use in boilers and power plants; BioCNG and Bioethanol as alternative fuel etc.
- (c) & (d) The Government has approved a new Central Sector Scheme on ‘Promotion of Agricultural Mechanization for in-situ management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi for the period from 2018-19 to 2019-20 with an outlay of Rs. 1151.80 crore. The above central sector scheme has been prepared after due consultation with the state governments.
